



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

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September 13, 2024

**13 NBFCs surrender their Certificate of Registration to RBI**

The following 13 Non-Banking Financial Companies (NBFC) have surrendered the Certificate of Registration (CoR) granted to them by the Reserve Bank of India (RBI). The RBI, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their CoR.

**i) Cancellation of CoR due to exit from Non-Banking Financial Institution (NBFI) business:**

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Date of Cancellation of CoR
1	Suguna Fincorp Private Limited	6 <sup>th</sup> Floor, Jaya Enclave, 1057, Avinashi Road, Coimbatore, Tamilnadu – 641018	N-07.00819	June 24, 2016	July 31, 2024
2	Spam Merchants Pvt. Ltd.	6 Sarat Bose Road, Lansdown Heights, Flat 18, Kolkata, West Bengal - 700020	05-00970	March 18, 1998	July 31. 2024

**ii) Cancellation of CoR due to meeting the criteria prescribed for unregistered Core Investment Company (CIC) that do not require registration:**

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Date of cancellation of CoR
1	Maham Holdings Private Limited	No. 67, Chamiers Road, Chennai, Tamilnadu – 600 028	B-07.00690	March 9, 2002	July 31, 2024
2	Padmalakshmi Holdings Private Limited	No. 137/ 67, Chamiers Road, Chennai, Tamilnadu – 600028	B-07.00680	February 12, 2002	July 31, 2024
3	Rohini Holdings Private Limited	No. 67, Chamiers Road, Chennai, Tamilnadu – 600028	N-07-00762	February 14, 2007	July 31, 2024
4	Raghuvamsa Holdings Private Limited	No. 137/67, Chamiers Road, R A Puram, Chennai – 600 028	N-07-00761	February 14, 2007	August 28, 2024

**iii) Cancellation of CoR due to NBFC ceasing to be a legal entity due to amalgamation/ merger/dissolution/ voluntary strike-off, etc.:**

<b>Sr. No.</b>	<b>Name of the Company</b>	<b>Registered Office Address</b>	<b>CoR No.</b>	<b>CoR Issued on</b>	<b>Date of cancellation of CoR</b>
1	Umang Commercial Co Private Limited	34 A, Metcalfe Street, Room No 6A, 6 <sup>th</sup> Floor, Kolkata, West Bengal - 700013	B-05.00313	February 21, 1998	July 01, 2024
2	Madura Micro Finance Limited	No. 36, 2 <sup>nd</sup> Main Road, Kasturba Nagar, Adyar, Chennai, Tamilnadu – 600020	N-07.00754	December 11, 2013	July 02, 2024
3	Dante Investments Private Limited	102, Free Press House, 215, Nariman Point, Mumbai, Maharashtra - 400021	N-13.02020	June 26, 2012	July 02, 2024
4	Canopy Finance Limited	2nd Floor, Satvant Villa, Aarey Road, Bhd Delux Zerox, Goregaon West, Mumbai, Maharashtra - 400104	N-13.02430	June 07, 2022	July 02, 2024
5	Ma Kalyaneshwari Holdings Private Limited	4 <sup>th</sup> Floor, 9 AJC Bose Road, Kolkata, West Bengal 700017	B-05.01071	January 25, 2022	July 08, 2024
6	Varahagiri Investments and Finance Private Limited	Rahejas Corner of Main Avenue & V P Road, Santacruz (W), Mumbai, Maharashtra - 400054	13.00050	February 20, 1998	July 17, 2024
7	Tamal Stationers Pvt. Ltd.	1, Lu Shun Sarani, 9th Floor, Todi Mansion, Kolkata, West Bengal - 700 073	B.05.04142	April 02, 2001	August 08, 2024

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**(Puneet Pancholy)**  
Chief General Manager